

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-209**  
102/241/242/ND/2019

**IN THE MATTER OF:**

Mr. Anil Agrawal

**Vs.**

M/s. Omega Icehill Pvt. Ltd. & ors.

....APPLICANT

....RESPONDENT

**SECTION**

**U/s 241/242**

**Order delivered on 25.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

For the Respondent

For the Intervener

: Mr. Rohit Sharma, Mr. Atul Aggarwal, Advocates

: Respondent Nos. 1 and 4 –Kochar & Co.

:

**ORDER**

The Counsels for both the sides are present. The Counsel for the Respondent has made final submissions and the Counsel for the Applicant/Petitioner has made reply arguments. Heard.

Order is reserved.

U.D.Mehta

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**